

(14)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/182,183,184 /CAA/2017  
NAME OF THE TRANSFEROR : CENTURY INVESTMENTS PVT LTD & DEAL  
INVESTMENT PVT LTD  
NAME OF THE TRANSFERRE : TAMARAI CREDIT & INVESTMENTS PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) P. RAJ KUMAR  
JHABAKU  
JHABAKU  
COUNSEL FOR  
PETITIONERS



ORDER

Counsel for the Petitioner present and prayed for time for submission of the final arguments. Put up on 03.11.2017 at 10.30 A.M.

  
MEMBER (TECHNICAL)  
ghk

  
MEMBER (JUDICIAL)